

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
SRI PANCHAJANYA POWER PRIVATE LIMITED

Sl.No.	Particulars	Details
1.	Name of corporate debtor	SRI PANCHAJANYA POWER PRIVATE LIMITED
2.	Date of incorporation of corporate Debtor	17/08/1988
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40100TG1988PTC008947
5.	Address of the registered office and principal office (if any) of corporate debtor.	Registered Office: Plot No: 53, Flat No: 102 Ashwini Homes, Behind Andhra Jyothi Journalist Colony, Road No: 70, Jubilee Hills, Hyderabad, TG – 500033. Power Plant Location: C-9 , MIDC Industrial Area, Limbala (V), Hingoli (Tq&Dist), Maharastra – 431513
6.	Date of closure of Insolvency Resolution Process	05-03-2021
7.	Liquidation commencement date of corporate debtor	05-03-2021(Certified copy of the order received on 23-03-2021)
8.	Name and registration number of the insolvency Professional acting as liquidator	KALVAKOLANU MURALI KRISHNA PRASAD IBBI/IPA-001/IP-P00967/2017-2018/11588
9.	Address and e-mail of the liquidator, as registered with the Board	8-27,Mythripuram Colony,Jillelguda, Karmanghat, Vyshalinagar Post, Hyderabad-500 079. E-mail kmk123ip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	8-27,Mythripuram Colony, Jillelguda, Karmanghat, Vyshalinagar Post, Hyderabad-500 079. E-mail kmk123ip@gmail.com
11.	Last date for submission of claims	22-04-2021 (30 days from the date of receipt of Liquidation Order)

NOTICE is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the **SRI PANCHAJANYA POWER PRIVATE LIMITED**, vide order dated 05-03-2021, copy made ready on 22-03-2021 and received on 23-03-2021.

The stakeholders of **SRI PANCHAJANYA POWER PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **22-04-2021**, to the liquidator at the address mentioned against item No.10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. **The Forms can be downloaded from <https://ibbi.gov.in/home/downloads>**

Submission of false or misleading proof of claims shall attract penalties.

Date: 24-03-2021

Place: Hyderabad


KALVAKOLANU MURALI KRISHNA PRASAD
Liquidator of **SRI PANCHAJANYA POWER PRIVATE LIMITED**
Regn. No. IBBI/ IPA-001/IP-P00967/2017-2018/11588

Kalvakolanu Murali Krishna Prasad
M.Com., MBA IP (IIP)
INSOLVENCY PROFESSIONAL
IBBI Regn. No: IBBI/PA-001/IP-P00967
/2017-2018/11588